

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 317 of 2018 &
IA No. 1527 of 2018**

Dated : 11th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**BSES Rajdhani Power Limited & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Kinra
Mr. Aditya Gupta

Counsel for the Respondent(s): Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agarwal for R-2

Mr. R. K. Mehta
Ms. Himanshi Andley for R-3

Ms. Neha Garg
h/f Mr. Anand K. Ganesan for R-6

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-23

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **02-05-2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk